# GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2334 ANSWERED ON 03.08.2023

## **ALLOCATION OF POWER FROM CENTRAL POWER PROJECTS**

### **†2334. SHRI ARUN KUMAR SAGAR:**

Will the Minister of POWER be pleased to state:

(a) whether any steps have been taken by the Government to ensure the allocation of required power from the Central Power Projects to Uttar Pradesh and if so, the details thereof;

(b) whether the Government has taken any steps to ensure uninterrupted power supply in the Scheduled dominated Shahjahanpur Parliamentary Constituency of Uttar Pradesh; and

(c) if so, the details thereof?

#### ANSWER

### THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): The Government of India has allocated 8626.9 MW of power to Uttar Pradesh from Central Sector Generating Station as on 30.06.2023 which comprises 7798.3 MW of firm power, 440 MW of power from dedicated stations and 388.6 MW power from unallocated quota.

(b) & (c) : Electricity is a concurrent subject and supply and distribution of electricity to the various Parliamentary Constituencies in a State/UT is looked after by the respective State Government/Power Utility. However, the following steps have been taken to ensure uninterrupted power supply in the States/UTs including the State of Uttar Pradesh:

(i) The Government of India has launched "Revamped Distribution Sector Scheme (RDSS) - a Reforms based and Results linked Scheme" on 20th July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution sector. The scheme will be implemented for a duration of five years from 2021-22 to 2025-26.

- (ii) Integrated Power Development Scheme (IPDS) and Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) have been implemented to achieve the objective of providing uninterrupted power supply to the consumers by strengthening the sub-transmission and distribution systems.
- (iii) The Government of India has implemented the Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country.
- (iv) The Central Government supplements the efforts of the State Governments by establishing power plants through Central Public Sector Undertakings (CPSUs) and allocate power from them to the various States / UTs.

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